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Title: Regarding conduct of Business in the House.

श्री अनंत कुमार (बंगलौर दक्षिण): महोदय, मेरा व्यवस्था का पूरन है। जब हाउस चल रहा था और विपक्ष की नेत्री हाउस को संबोधित कर रही थीं, तब हमारे संसदीय कार्यमंत्री जी ने एक नियम का उल्लंघन किया है। Rule 349 (xii) of the Rules of Procedure and Conduct of Business in Lok Sabha clearly says:

"Whilst the House is sitting, a member shall not sit or stand with his back towards the Chair:"

Sir, if he wanted to have discussions with hon. Members, he could have called them to the Lobby, he could have called them to his chamber, but it is very unfortunate that being the Parliamentary Affairs Minister he has indulged in unparliamentary behaviour and conduct. ...(*Interruptions*)

डॉ. रघुवंश प्रसाद सिंह (वैशाली): महोदय, सभी लोग सदन में इधर से उधर आते-जाते हैं।...(व्यवधान)

उपाध्यक्ष महोदय : आप बैठिए।

डॉ. रघुवंश प्रसाद सिंह : महोदय, ये असंगत बातें कर रहे हैं।...(व्यवधान)

श्री अनंत कुमार : महोदय, मैं जो कह रहा हूँ, वह असंगत बात नहीं है, ये जो कह रहे हैं, वह असंगत बात है।...(व्यवधान)

उपाध्यक्ष महोदय : कृपया आप लोग बैठ जाइए। शांत रहिए।

ॐ।(व्यवधान)

SHRI ANANTH KUMAR : Therefore, by upholding the high traditions of this hon. House, I urge the hon. Parliamentary Affairs Minister to apologise for his behaviour because this went on for more than 10 minutes. ...(*Interruptions*) We don't expect this from the hon. Parliamentary Affairs Minister. Therefore, I want him to apologize to the entire House. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: The Minister wants to say something. Please take your seat.

...(*Interruptions*)

SHRI ANANTH KUMAR : Mr. Deputy-Speaker, Sir, I have raised a point of order and I want your indulgence on this to let the Parliamentary Affairs Minister respond to my point of order and apologize to the House. ...(*Interruptions*)

उपाध्यक्ष महोदय : माननीय सदस्य को बोलने दीजिए।

ॐ।(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह : संसदीय कार्यमंत्री को हरेक मेंबर के पास जाने का व्यवहार है।...(व्यवधान)

उपाध्यक्ष महोदय : आप लोग बैठ जाइए।

ॐ।(व्यवधान)

SHRI H.D. DEVEGOWDA (HASSAN): Mr. Deputy-Speaker, Sir, I do not want to raise any point of order. But I will only support his case. ...(*Interruptions*) Sir, about three days back, the hon. Speaker has called a meeting of the leaders of all the political parties where the Leader of the Opposition was also present. About 48 hours were wasted during this Session and this was discussed in the presence of all the senior leaders of this House, including the Leader of the House and the Leader of the Opposition. Every day, we are witnessing disturbances in this House. We have not come here only to sign and take our Daily Allowance. I am very much hurt by what is happening here. ...(*Interruptions*) He is a senior leader. He is now advising us how to behave in this House. He is now telling the Parliamentary Affairs Minister as to how he has breached the rules of this House. ...(*Interruptions*) I am so sorry, this is not the way especially for the recognized Opposition Party to cooperate. ...(*Interruptions*)

SHRI ANANTH KUMAR : Sir, I do not know why he is standing up. ...(*Interruptions*)

श्री लालू प्रसाद (सारण): विपक्ष सरकार का अंग हुआ करता है। कोई मंत्री अगर किसी मसले पर विपक्ष के सदस्यों से, लीडर से बात करता है, तो वह कोई अपराध नहीं है। ...(व्यवधान)

श्री अनंत कुमार : वह बात लॉबी में करें, अपने चेंबर में करें। अध्यक्ष की ओर पीठ करके बात करना ठीक नहीं है...**(व्यवधान)**

उपाध्यक्ष महोदय: कृपया आप बैठ जाएं।

श्री शरद यादव (मधेपुरा): उपाध्यक्ष जी, अनंत कुमार जी ने अभी एक सवाल उठाया है। यह ठीक है कि सदन के चलते संसदीय कार्य मंत्री विपक्ष के नेताओं से मिलते हैं, लेकिन खड़े होकर नहीं, उनकी बगल में बैठकर मिलते हैं और विचार विमर्श करते हैं। यह एक परम्परा रही है कि अगर कोई जरूरी बात हो तो उन्हें पूरा हक है सबके पास जाकर, बैठकर बात करें, क्योंकि हाउस चलाने की मुख्य जिम्मेदारी उनकी है। लेकिन उन्हें बैठकर बात करनी चाहिए, खड़े होकर नहीं, क्योंकि यह सदन की गरिमा के खिलाफ है।

श्री सुदीप बंदोपाध्याय (कोलकाता उत्तर): डिप्टी स्पीकर साहब, हम तमाम दलों के नेताओं ने बीएसी की मीटिंग में इस सत्र का कार्यकाल दो दिन और बढ़ाने का निर्णय लिया था। इस बारे में हम सबकी बातचीत भी हुई थी कि संसद का यह सत्र दो दिन और बढ़ाया जाए या नहीं, लेकिन हमने दो दिन के लिए इसे बढ़ाया है। हमें आशा थी कि सरकार के जो बाकी बिस्स हैं और अन्य जरूरी काम हैं, उन्हें निपटारा जाए। हमने यह भी तय किया था कि इस दौरान हम चर्चा में भाग लेंगे और सदन को सुचारू रूप से चलाएंगे, लेकिन आज सुबह ही स्थिति बिगड़ गई। संसदीय कार्य मंत्री का काम है कि हाउस सही ढंग से चले और इस सिलसिले में वह विपक्ष के नेताओं से जाकर मिल सकते हैं। हमें यह देखना है कि इस सत्र का कार्यकाल जो दो दिनों के लिए बढ़ाया गया है, तो सदन अच्छी तरह से चले। बंसल जी किसी नेता के पास जाकर सदन को सुचारू ढंग से चलाने का अगर प्रयास करते हैं तो इसमें कोई गलत बात दिखाई नहीं देती है। अगर सदन की कार्यवाही ठप हो जाए तो यह ठीक नहीं होता है। संसदीय कार्य मंत्री जी ने जो काम किया, वह पूरी तरह से ठीक किया।

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):
Sir, with all the humility at my command, I want to assure this House, I want to assure the hon. Speaker, to you and through you to everybody who is in some way or the other associated or concerned with the running of the Parliament that I hold the traditions of the Parliament in the highest esteem.

Sir, it is always my endeavour to adhere to those very scrupulously and during all this period I have tried and at times I had to go to the Leader of Opposition, at times I had to go to the Leaders of various other political parties. As you all are aware, in the morning there was some commotion, on some points there were sharp difference of opinion between the leaders of the BJP and the leaders of various other political parties. I think, I was performing a duty when I went there, but, Sir, as I observe now and I am reminded of that. I was also reminded of that by the hon. Leader of Opposition, by Shri Ananth Kumar that I did commit a little impropriety totally inadvertently that I turned my back towards the Chair, which was never my intention and can never be my intention.

I must thank Shri Lalu Prasad and Shri Mulayam Singh Yadav. But there was no space to sit there. The occasion was such; the situation was not that the House was in order the way it is now at this moment that I could go to some hon. Member and sit with him to discuss a point. The situation was to try to bring the House in order, which, of course, is not my responsibility as such. But that was a humble effort on my part to try and inform the hon. Members that the amendments which the Government had proposed should take care of their view points. But there was a different view expressed by the leaders of the Opposition and I do not know whether the hon. Leader of Opposition was standing or speaking at that time. It was total commotion, I remember that very vividly. My only sincere endeavour was to see that we put an end to that.

But in the process if I turned my back, and I say, very inadvertently, at all, it was not a deliberate thing on my part. I meant no disrespect to anyone. If my back was turned, I certainly feel bad about it and I apologise for that. But there was nothing, whatever, on my part to ...

I would only take this opportunity further to say, I take it in the right spirit, and I would honestly wish that if these were the traditions which we were to uphold, the rules which the hon. Member read, if we were to uphold those during all our working time – that is what Sudip Bandyopadhyay *ji* said – we will really present a different picture altogether, and I will have never to go to anyone any time. That is what the hon. Speaker endeavoured the day before.